

(b) if so, whether this studio has not been built so far; and

(c) if not, the expenditure incurred so far and likely to be incurred thereon in future ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Yes, Sir. The State Govt. is building a centre for production of educational programmes primarily for Basti, Gorakhpur and Azamgarh districts under INSAT scheme.

(b) and (c). Building of studio for production of educational programmes being a State Govt. project, Doordarshan do not have any formal information about the matter.

[English]

Encroachment on Public Land adjoining Naveen Shahdra, Delhi

4041. SHRIMATI USHA VERMA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware that land earmarked for Roads, Parks and other Public utility services in the sanctioned Lay out plan of Subhash Park and Panchsheel Garden adjoining Naveen Shahdra, is being encroached upon or have been encroached for the use of commercial and residential purposes by the unscrupulous elements of the area and multi-storeyed commercial buildings are coming up on the said land ;

(b) if so, what measures Government contemplate to clear the encroachments from the said land ; and

(c) the time by which land will be developed in conformity with the Lay Out Plan of the area ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) to (c). Subhash Park and Panchsheel Garden are unauthorised regularised colonies. The MCD has

reported that there are 14 sites in Subhash Park and 6 in Panchsheel Garden earmarked for parks, schools and community facilities. 3 Parks out of the six sites in Panchsheel Garden and 1 out of 14 sites in Subhash Park, have been developed as grassy land. The other sites are heavily encroached upon, with pucca houses for a number of years and in some cases even prior to the regularisation of the colonies. The matter will be considered from legal and other angles. It is not feasible to lay down any time limit for the purpose.

Price Fixed for Skimmed Milk Powder by I.D.C.

4042. SHRI MAHENDRA SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Indian Dairy Corporation has been given the authority to import skimmed milk powder ;

(b) whether IDC decides the policy and fixed price of skimmed milk powder for its distribution to various States ; and

(c) quantities of Skimmed Milk Powder allotted to States, State-wise during last five years ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) No, Sir. Indian Dairy Corporation is receiving gift supplies of skim milk powder from European Economic Community (EEC) meant for dairy development programme.

(b) The policy for allotment to the various user dairies and the price of the commodities is decided every year by the Indian Dairy Corporation with the approval of the Government of India,

(c) The information is being collected and will be laid on the Table of the House.